

ITEM NO.104

Court 2 (Video Conferencing)

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s).1475/2014

RAM PRAKASH @ PAPPU & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 11-02-2021 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s) Ms. Prerna Singh, Adv.
Mr. T. Mahipal, AOR

For Respondent(s) Mr. Kamendra Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

The Court is convened through Video Conferencing.

Learned counsel appearing on behalf of the appellants seeks an adjournment on the ground that Mr. Nagendra Rai, learned senior counsel has passed away.

In view of the above, list the matter after one week.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(RAJ RANI NEGI)
DEPUTY REGISTRAR